- (ii) (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organisation.

[Placed in Library. See No. L.T. 3517/15/10]

...(Interruptions)...

- I. Report and Accounts (2008-09) of UGC, New Delhi and related papers.
- II. Report and Accounts (2008-09 and 2009-10) of various Institutes/Universities/ Councils, SSA and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under Section 18 of the University Grants Commission Act, 1956:—
 - (a) Annual Report of the University Grants Commission (UGC), New Delhi, for the year 2008-09.
 - (b) Annual Accounts of the University Grants Commission (UGC), New Delhi, for the year 2008-09, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Commission.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 3497/15/10]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Mohali, for the year 2009-10.
 - (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Mohali, for the year 2009-10 and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 3694/15/10]

- (ii) (a) Annual Report of the Indian Institute of Technology, Roorkee, for the year 2009-10.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 3493/15/10]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 3494/15/10]

- (iv) (a) Twelfth Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2009-10.
 - (b) Thirteenth Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2009-10 and the Audit Report thereon.
 - (c) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 3704/15/10]

- (v) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2009-10.
 - (b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2009-10 and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council and the Audited Accounts mentioned at (v) (a) and (b) above.

[Placed in Library. See No. L.T. 3702/15/10]

- (vi) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 3492/15/10]

- (vii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Karnataka, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 3491/15/10]

...(Interruptions)...

Report and Accounts (2009-10) of SAIL, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—

- (a) Thirty-eighth Annual Report and Accounts of the Steel Authority of India Limited (SAIL), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 3527/15/10]

...(Interruptions)...

- I. Notifications of the Ministry of Agriculture
- II. Report and Accounts (2009-10) of HVOC, New Delhi and related papers
- III Report (2007-08) of CAU, Imphal and related papers
- IV Report and Accounts (2009-10) of NCDC, New Delhi and related papers
- V. Reports and Accounts (2008-09 and 2009-10) of various Federations/Council/ Co-operatives/Limited Companies/Society/Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification No. S.O. 2711 (E), dated the 4th November, 2010, publishing the Plant Quarantine (Regulation of Import into India) (Fifth Amendment), Order, 2010, under sub-section (2) of Section 4D of the Destructive Insects and Pests Act, 1914.

[Placed in Library. See No. L.T. 3445/15/10]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification No. G.S.R. 783 (E), dated the 27th October, 2009, publishing the Protection of Plant